



Reliance
Industries Limited

Growth is Life

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 CRLT1270010@PCEIDB9376

NOTICE

Notice is hereby given that pursuant to SEBI Circular HQ/06/13/1/2026-MRSD-PO/13/75/2026 dated January 30, 2026, request(s) have been received by the Company from the Transferee(s) / Claimant(s) to transfer the below mentioned share(s) / hold in the name(s) of the shareholder(s) as detailed below, with effect from the date(s) hereunder:

Sl. No.	Name and address of Claimant(s)	Folio No(s).	Name and address of the registered shareholder(s)	Certificate No.	No. of Equity Shares	Distinctive Numbers	
						From	To
1	Kutan Kirtani Vasant Goparud, Deshmukh Nagar Cumballa Hill Mumbai 400026	C34124243	Hemra Vasant Ketan Vasant 4 Koyas Bldg New Chitral Wadi 7 Sheelar Road Mumbai - 400007	50147544 62356421 66534754	29 48 88	1156009640 2196956560 6871768567	1156009625 2196956560 6871768666
2	Tharalok Kishan Tharalok 11 Koyas Bldg, 4th Street Vandana Nagar, Mumbai Ternoda 400005	022971085	The Parkview Group First & N. East 3 Pleasant East Preston's Bhubai Bhubai 700059	12505670 12505671	16 10	251301862 251301863	251301862 251301873

These shares were claimed to have been purchased / acquired by respective Transferee(s) / Claimant(s) and were earlier submitted for transfer and / or sent under objection by the Company.

Any person(s) who has / have any objection in this regard, should also give objection(s) with the Company's Registrar and Transfer Agent viz. "KFIN Technologies Limited", Seelam Chowk B, Plot No. 3-2, Gachibowli, Financial District, Nallakurthi, Hyderabad - 500 032, within Thirty (30) days from the date of publication of this notice, failing which, the Company will proceed to transfer the aforesaid shares.

For Reliance Industries Limited
 Sd/-
Savitir Parakh
 Company Secretary and Compliance Officer

Place: Mumbai
 Date: 29.07.2026

[illegible]